

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 324 OF 2016**

**Dated: 14<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**...Appellant(s)**

**Vs.**

**Sasan Power Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Mr. Vishrov Mukherjee  
Ms. Raveena Dhamija for R.1

**ORDER**

Issue notice. Mr. Vishrov Mukherjee takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 23.01.2017. Dasti, in addition, is permitted.

List the matter on **23.01.2017.**

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**